## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. Name (in Capital)

: TCP/19/2016

: Shanmugavelayudham & 14 others

: Sivakumar Spinning Mills Pvt Ltd & 7

others

: 397/398, 402 & 111

Represented by

Signature

M. SOUNDERRATTAN

for W.R.R. ARW WATARATAN

Countel for petitions, 1 to 17

**ORDER** 

Counsel for Petitioner present and submitted that settlement talks are in progress between the parties and prays for time. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)